

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.12.2019

ORDER NO. 274 of 2019

Hon'ble President is pleased to partially modify the roster order no. **200 of 2019 for CESTAT, New Delhi for 16.12.2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 16.12.2019	Chamber work
Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J)	On 16.12.2019	Customs, Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (J)	On 16.12.2019	Single Member Bench matters.

By order



(Bineesh Kumar K.S.)

Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar